

List of cases where Case Management Hearing was held during the month of FEBRUARY-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
							Framing the Issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other Stages/Hearing Date
SH. SANJEEV KUMAR AGGARWAL, JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2562/2022	26.11.2022	ANIL KUMAR GARG VS. LOKESH KUMAR GARG	---	06.03.2024	20.03.2024	30.03.2024	15.04.2024	15.04.2024	---
							---	11.03.2024	26.03.2024	08.04.2024	15.04.2024	29.04.2024	---
							---	15.03.2024	30.03.2024	30.03.2024	22.04.2024	22.04.2024	---
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							---	01.03.2024	01.03.2024	01.03.2024	18.03.2024	18.03.2024	---
							---	21.03.2024	21.03.2024	21.03.2024	03.04.2024	03.04.2024	---
							---	27.03.2024	01.04.2024	01.04.2024	20.04.2024	20.04.2024	---
							---	18.03.2024	15.04.2024	15.04.2024	19.04.2024	19.04.2024	---
							---	27.03.2024	03.04.2024	30.04.2024	01.05.2024	20.05.2024	---
							---	21.03.2024	21.03.2024	04.04.2024	04.04.2024	27.04.2024	---
---	06.04.2024	06.04.2024	12.04.2024	24.05.2024	24.05.2024	---							

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing								
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL												
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1250/22	17.05.22	M/S TULLIO GUISI SRL V/S M/S GLOSSY BUTTON PVT LTD	07.02.24					29.04.24	29.04.24	-----
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 334/2023	23.02.23	KAPIL KUMRA SEHGAL V/S SANJEEV DUGGAL	12.02.24					05.04.24	05.04.24	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1144/2023	10.08.23	UMESH TYAGI V/S MCD	23.02.24					30.04.24	30.04.24	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM) 2297/2022	07.10.2022	GUNSHIKA MARKETIN G VS. RUDRA OVERSEAS AND OTHERS.	06.02.2024	PE- 11.03.2024 & 12.03.2024 AND DE- 28.03.2024 AND	BEFORE	BEFORE	BEFORE- 18.04.2024	BEFORE- 18.04.2024 AND 19.04.2024		
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM) 355/2023	25.02.2023	PUNJAB & SINDH BANK VS. VIPIN JAIN	12.02.2024	PE- 11.03.2024 & DE- 03.04.2024	BEFORE 11.03.2024	BEFORE DE- 03.04.2024	BEFORE 24.04.2024	BEFORE 24.04.2024		
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM) 983/2023	04.07.2023	MOHD MUYUNDDIN VS. SUNITA DEVI	13.02.2024	PE- 26.03.2024, 27.03.2024, 28.03.2024 AND DE- 15.04.2024	BEFORE PE- 28.03.2024	BEFORE DE- 15.04.2024	BEFORE 29.04.2024	BEFORE 29.04.2024	BEFORE 29.04.2024	BEFORE 29.04.2024
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 571/2023	01.04.2023	M/S TULLIO GIUSI SRL VS. M/S ALLEANZA POLYMERS & SERVICE	15.02.2024	PE- 09.04.2024 AND DE- 18.04.2024	BEFORE PE- 09.04.2024	BEFORE DE- 18.04.2024	BEFORE 25.04.2024	BEFORE 25.04.2024	BEFORE 25.04.2024	BEFORE 25.04.2024
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)- 427/2023	07.03.2023	M/S SONI SONS GARMENTS VS. AVNEET	22.02.2024	PE- 08.04.2024 TO 10.04.2024 DE- 29.04.2024 AND 01.05.2024	BEFORE PE- 08.04.2024	BEFORE DE- 29.04.2024	BEFORE 20.05.2024	BEFORE 20.05.2024	BEFORE 20.05.2024	BEFORE 20.05.2024
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM) 1260/2023	22.09.2023	RAKESH BANSAL VS. CANARA BANK	26.02.2024	PE- 26.04.2024 AND 27.04.2024 DE- 08.05.2024	BEFORE PE- 26.04.2024	BEFORE DE- 08.05.2024	BEFORE 27.05.2024	BEFORE 27.05.2024	BEFORE 27.05.2024	BEFORE 27.05.2024
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM) 828/2023	18.05.2023	REKHA DEVI MCD VS	27.02.2024	PE- 10.04.2024 AND DE- 25.04.2024 & 26.04.2024	BEFORE PE- 10.04.2024	BEFORE DE- 26.04.2024	BEFORE 07.05.2024	BEFORE 07.05.2024	BEFORE 07.05.2024	BEFORE 07.05.2024
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)- 223/2023	06.02.2023	M/S KAKKAR TRADING CO. VS. M/S CITI MEGA MART & Ors.	28.02.2024	PE- 19.04.2024 DE- 30.04.2024	BEFORE PE- 19.04.2024	BEFORE DE- 30.04.2024	BEFORE 08.05.2024	BEFORE 08.05.2024	BEFORE 08.05.2024	BEFORE 08.05.2024
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)- 51/2022	03.01.2022	ADITYA KUMAR VS. RAKESH JINDAL	29.02.2024	PE- 15.04.2024, 16.04.2024, 18.04.2024 DE- 30.04.2024	BEFORE PE- 15.04.2024	BEFORE DE- 30.04.2024	BEFORE 14.05.2024	BEFORE 14.05.2024	BEFORE 14.05.2024	BEFORE 14.05.2024

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		304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1205/2023		CHARANJEET ARORA VS. MCD	02.02.2024	PE-14.03.2024 AND 16.03.2024	BEFORE PE-14.03.2024	BEFORE 01.04.2024	BEFORE 15.04.2024	15.04.2024	
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY CS (COMM) 2297/2022	07.10.2022	GUNSHIKA MARKETIN G VS. RUDRA OVERSEAS AND OTHERS.	06.02.2024	PE-11.03.2024 & 12.03.2024 DE-28.03.2024	BEFORE	BEFORE	BEFORE 18.04.2024	18.04.2024 AND 19.04.2024	
		305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 355/2023	25.02.2023	PUNJAB & SINDH BANK VS. VIPIN JAIN	12.02.2024	PE-11.03.2024 & DE-03.04.2024	BEFORE PE-11.03.2024	BEFORE DE-03.04.2024	BEFORE 24.04.2024	24.04.2024	
		305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 983/2023	04.07.2023	MOHD MUYUNDDIN VS. SUNITA DEVI	13.02.2024	PE-26.03.2024, 27.03.2024, 28.03.2024 AND DE-15.04.2024	BEFORE PE-28.03.2024	BEFORE DE-15.04.2024	BEFORE 29.04.2024	29.04.2024 & 30.04.2024	
		305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 571/2023	01.04.2023	M/S TULLIO GIUSI SRL VS. M/S ALLEANZA POLYMERS & SERVICE	15.02.2024	PE-09.04.2024 AND DE-18.04.2024	BEFORE PE-09.04.2024	BEFORE DE-18.04.2024	BEFORE 25.04.2024	25.04.2024 & 26.04.2024	
		305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-427/2023	07.03.2023	M/S SONI SONS GARMENTS VS. AVNEET	22.02.2024	PE-08.04.2024 TO 10.04.2024 DE-29.04.2024 AND 27.05.2024	BEFORE PE-08.04.2024	BEFORE DE-29.04.2024	BEFORE 20.05.2024	20.05.2024 AND 21.05.2024	
		305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 1260/2023	22.09.2023	RAKESH BANSAL VS. CANARA BANK	26.02.2024	PE-26.04.2024 AND 27.04.2024 DE-08.05.2024	BEFORE PE-26.04.2024	BEFORE DE-08.05.2024	BEFORE 27.05.2024	27.05.2024	
		305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 828/2023	18.05.2023	REKHA DEVI VS MCD	27.02.2024	PE-10.04.2024 AND DE-25.04.2024 & 26.04.2024	BEFORE PE-10.04.2024	BEFORE DE-26.04.2024	BEFORE 07.05.2024	07.05.2024	
		305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-223/2023	06.02.2023	M/S KAKKAR TRADING CO. VS. M/S CITI MEGA MART & Ors.	28.02.2024	PE-19.04.2024 DE-30.04.2024	BEFORE PE-19.04.2024	BEFORE DE-30.04.2024	BEFORE 08.05.2024	08.05.2024	
		305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-51/2022	03.01.2022	ADITYA KUMAR VS. RAKESH JINDAL	29.02.2024	PE-15.04.2024, 16.04.2024, 18.04.2024 DE-30.04.2024	BEFORE PE-15.04.2024	BEFORE DE-30.04.2024	BEFORE 14.05.2024	14.05.2024	
		305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1205/2023		CHARANJEET ARORA VS. MCD	02.02.2024	PE-14.03.2024 AND 16.03.2024 DE-01.04.2024 AND 02.04.2024	BEFORE PE-14.03.2024	BEFORE 01.04.2024	BEFORE 15.04.2024	15.04.2024	
6	MS. BARKHA GUPTA DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	410	CS (COMM) 2447/2022	05-11-2022	SANDEEP JAIN VS. MCD	12.02.2024	PE-11.03.2024 AND 12.03.2024 DE-18.03.2024 AND 19.03.2024	BEFORE PE-11.03.2024	BEFORE DE-18.03.2024	BEFORE 30.03.2024	30.03.2024	
		410	CS (COMM) 2571/2022	26-11-2022	NANCY GUPTA VS. ANKIT GARG	12.02.2024	PE-15.03.2024 AND 16.03.2024 DE-22.03.2024 AND 26.03.2024	BEFORE PE-15.03.2024	BEFORE DE-22.03.2024	BEFORE 30.03.2024	30.03.2024		

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		410	CS (COMM)	3854/2021	01-10-2021	ICICI BANK LTD. VS. AMIT SINGH VISEN	3.02.2022	PE-11.03.2024 AND 12.03.2024 DE-16.03.2024 AND 17.03.2024	BEFORE PE-11.03.2024	BEFORE DE-16.03.2024	BEFORE 01.04.2024	01.04.2024	
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM) 873/2023	30.05.2023	HERO INVESTCORP PVT. LTD. VS GAGAN MEHTA & ORS.	20.02.2024	26.03.2024	26.03.2024	26.03.2024	12.04.2024	12.04.2024	03.04.2024 & 04.04.2024 (DE) 12.04.2024 (FA)
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308 EXTENSION BLOCK THC	Recovery CS(COMM) 539/23	28.03.2023	UMESH TYAGI VS MCD & ORS	14.02.2024	PE 22.04.2024 & 24.04.2024 DE 29.04.2024 & 30.04.2024	BEFORE 24.04.2024	BEFORE 30.04.2024	BEFORE 06.05.2024	06.05.2024	NIL
			308 EXTENSION BLOCK THC	RECOVERY CS (COMM) 622/23	12.04.2023	AKBAR MOLA VS PANEL REPAIR FACTORY INDIA PVT LTD	14.02.2024	PE 02.04.2024 & 03.04.2024 DE 08.04.2024 & 09.04.2024	BEFORE 03.04.2024	BEFORE 09.04.2024	BEFORE 29.04.2024	29.04.2024	NIL
			308 EXTENSION BLOCK THC	RECOVERY CS(COMM) 1217/23	04.09.2023	SHOBHIT BANSAL VS MCD	21.02.2024	PE 08.04.2024 & 09.04.2024 DE 22.04.2024 & 23.04.2024	BEFORE 09.04.2024	BEFORE 23.04.2024	BEFORE 07.05.2024	07.05.2024	NIL
			308 EXTENSION BLOCK THC	RECOVERY CS(COMM) 634/23	17.04.2023	AMBA BI WHEELERS PVT LTD VS SANJAY MOHAPATRA	14.12.2023	PE 19.02.2024 & 20.02.2024 DE 26.02.2024 & 27.02.2024	BEFORE 20.02.2024	BEFORE 27.02.2024	BEFORE 05.03.2024	05.03.2024	NIL
			308 EXTENSION BLOCK THC	RECOVERY CS (COMM) 794/2020	06.03.2020	PUMA SE VS KISHAN GUPTA	14.12.2023	PE 24.01.2024 & 25.01.2024 DE 31.01.2024 & 01.02.2024	BEFORE 25.01.2024	BEFORE 01.02.2024	BEFORE 07.02.2024	07.02.2024	NIL
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.) CS/COMM./417	07.04.2023	M/S SIRI IN FLO	12.02.2024	PE 13.03.2024 & 14.03.2024 DE 01.04.2024	WITHIN THREE WEEKS	WITHIN THREE WEEKS	on request after the conclusion of evidence	request after the conclusion of evidence	
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.) CS/COMM./120	05.05.2022	SANJAY KUMAR	05.02.2024	PE 19.03.2024 & 20.03.2024 DE 03.04.2024 & 04.04.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	request after the conclusion of evidence	
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.) CS/COMM./118	18-10-2023	VISHAL AND S	06.02.2024	PE 13.04.2024	-	-	-	-	
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.) CS/COMM./231	01-01-2020	SATISH AGGAR	13.02.2024	PE 27.03.2024 & 28.03.2024 DE 08.04.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	request after the conclusion of evidence	
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.) CS/COMM./210	08-2021	ANIL KUMAR	15.02.2024	PE 18.03.2024 & 21.03.2024 DE 04.04.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	request after the conclusion of evidence	
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.) CS/COMM./706	03-2020	MAPLE PRESS	19.02.2024	PE 13.03.2024	-	-	-	-	

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		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./706-05-2023	06-05-2023	SIR GANGA RA	20.02.2024	PE 08.04.2024 & 09.04.2024 DE 24.04.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on the request after the conclusion of evidence		
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./706-01-2021	06-01-2021	M/S LAL CHAN	21.02.2024	PE 20.03.2024 & 21.03.2024 DE 02.04.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on the request after the conclusion of evidence		
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./110-08-2023	10-08-2023	SHRI RAM KIS	02.02.2024	PE 06.04.2024	-	-	-	-		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL											
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)/1558/20	07-12-2023	Rishav Agency	5.02.2024	-	PE- 28.02.2024	As per order, Plaintiff shall file list of witnesses within two weeks and	per	-	
			310	CS (COMM)	CS (COMM)/1360/23	14-10-2023	PUNJAB DIST	09.02.2024	-	DE- 22.03.2024	As per order, Plaintiff shall file list of witnesses alongwith affidavits	per	-	
			310	CS (COMM)			12-04-2023	SPG COMSUM	03.02.2024	-	PE- 18.03.2024	As per order, Plaintiff shall file list of witnesses alongwith affidavits	per	-
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL											
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL											
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL											
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	499/2023	03.07.2023	SAR GLOBAL PVT LTDVS V. S YARNS PVT LTD.	15.01.2024	NIL	NIL	NIL	NIL	NIL	18/3/24,01-04-2024 PE 10.04.2024 AND 22.04.2024 DE
				CS COMM	794/2022	06.10.2022	M/S SANGEETA FURNITURE CONCEPTS VS M/S VIHAAN BOARDS P LTD.	10.01.2024	02.02.2024	21.02.2024	NIL	NIL	NIL	21.02.2024, 04.03.2024 PE 14.03.2024 AND 22.03.2024 DE
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL											

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
17	SH. SANJAY JINDAL DISTRICT JUDGE (COMMERCIAL COURT)	West												
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West												
20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI												
21	SH. VIDYA PRAKASH DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	TM	02/2020	09.10.2018	KRBL LIMITED Vs CHENNAI GATE RICE INDUSTRIES (P) LTD	01.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 01.04.2024
				CS (COMM.)	179/2023	07.12.2021	NIKE INNOVATE C.V Vs PRATIK JAIN	02.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 10.05.2024
				CS (COMM.)	969/2022	29.07.2021	RADO UHRENS AG AND ORS. Vs JAGABANDHU SAHOO	02.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 07.05.2024
				CS (COMM.)	750/2022	01.09.2022	G.R.GUPTA AND BROS Vs PUNJAB NATIONAL BANK	02.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 24.05.2024
				CS (COMM.)	437/2023	02.08.2023	M/S. ATA FREIGHT LINE INDIA PVT. LTD Vs M/S LSL LOGISTICS PRIVATE LIMITED	06.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 22.05.2024
				CS (COMM.)	14/2023	04.01.2023	M/S MUTHOOTTU MINI FINANCIERS LIMITED Vs RAJ BALA	09.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 21.05.2024
				CS (COMM.)	432/2019	13.09.2018	J K OIL INDUSTRIES Vs SHREE SANWARIA OIL MILL	12.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 27.05.2024
				CS (COMM.)	974/2022	25.11.2021	MOHD ANEES Vs AMIR KHAN AND OTHERS	12.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 26-03-2024
				CS (COMM.)	471/2022	28.05.2022	KOTAK MAHINDRA BANK LTD. Vs RIJAVAN	13.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 30-05-2024

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			CS (COMM.)	966/2022	07.12.2021	NIKE INNOVATE C.V Vs ASHOK KUMAR	15.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 16.04.2024	
			CS (COMM.)	503/2022	30.05.2022	SAPPHIRE FOODS INDIA PVT. LTD. Vs RISA JYOTI INTEGRATED SOLUTIONS PVT. LTD.	16.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 31.05.2024	
			CS (COMM.)	154/2023	03.03.2023	GANGOTRI ELECTRONICS PVT LTD Vs PAWAN KUMAR GUPTA	20.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 29.05.2024	
			CS (COMM.)	51/2023	19.01.2023	AVINASH GARG Vs ARUNABH SINHA	20.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 24.05.2024	
			CS (COMM.)	55/2023	20.01.2023	ANAND MEDIPRODUCT PRIVATE LIMITED Vs DELHIVERY LIMITED	20.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 31.05.2024	
			CS (COMM.)	412/2021	04.10.2021	M/S BELAIR TRAVEL AND CARGO PVT LTD Vs ALITALIA SOCIETA AEREA ITALIANA	21.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 03.06.2024	
			CS (COMM.)	194/2021	07.06.2021	LOREAL INDIA PRIVATE LIMITED Vs MR. VIKASH JAIN	23.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 04.06.2024	
			CS (COMM.)	688/2022	08.08.2022	M/S JAILAXMI ENTERPRISES PVT. LTD. Vs SUJIT KAPSE SOLE PROPRIETOR	27.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 06.06.2024	
			CS (COMM.)	399/2019	31.05.2018	PHILLIPS BRAKE RUBBER COMPANY Vs RANBIR SINGH RANA	27.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 07.06.2024	
			TM	62/2018	14.05.2018	VICTORIA SECRET STORES BRAND MANAGEMENT Vs ALANGAR APPARELS	28.02.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE 01.05.2024	
22	SH. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Case	CS (COMM)104/23	23.02.2023	M/S G. D BROTHERS Vs. SOULGENIE HEALTH PATHWAYS LLP	20.02.2024	With in week	26.02.2024 & 01.03.2024	With in week	NIL	NIL	NIL
			12, New Court Block-I	Civil Case	CS (COMM)571/22	01.10.2022	BIMAL KUMAR JAIN Vs. BIOLYTICS RESEARCH AND INNOVATIONS PRIVATE LIMITED	21.02.2024	With in week	18.03.2024 & 26.03.2024	With in week	NIL	NIL	NIL

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
		12, New Court Block-I	Civil Case	CS (COMM)298/23	17.05.2023	MOVIE TIMES CINEMAS PVT. LTD. Vs. MS. SAROJ TALWAR AND ORS.	23.02.2024	With in week	04.03.2024 & 14.03.2024	With in week	NIL	NIL	NIL
		12, New Court Block-I	Civil Case	CS (Comm) 236/2023	24.04.2023	Dharamvir Singh Vs. Knewton Academy Softech Solution Pvt. Ltd.	20.02.2024	With in week	29.02.2024 & 05.03.2024	With in week	NIL	NIL	NIL
		12, New Court Block-I	Civil Case	CS (Comm) 40/2023	17.01.2023	M/s RSPL Limited Vs. Ujvin Industries	23.02.2024	With in week	06.03.2024 & 15.03.2024	With in week	NIL	NIL	NIL
		12, New Court Block-I	Civil Case	CS (Comm) 697/2022	08.12.2022	Vijay Laxmi Industries Vs. Instapower Ltd.	27.02.2024	With in week	07.03.2024 & 13.03.2024	With in week	NIL	NIL	NIL
		12, New Court Block-I	Civil Case	CS (Comm) 501/2023	26.03.2023	M/s Momentum Techsys Pvt. Ltd. Vs. Darpan Katyal	29.02.2024	With in week	14.03.2024 & 18.03.2024	With in week	NIL	NIL	NIL
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial CS(COMM) 309/2021	16.09.2021	SWATI KAPOOR VS REGUS OFFICE CENTRE	01.02.2024	-	16.04.2024	01.05.2024	28.05.2024	-	-
			6, New Court Block-I	Commercial CS(COMM) 465/2023	05.08.2023	UNION BANK OF INDIA VS GURDEEP SINGH REEL	05.02.2024	-	27.03.2024	01.04.2024	16.05.2024	-	-
25	SH. SANDEEP YADAV	South	NIL										
26	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	29, New Court Block-II	Commercial (Comm.) 335/23	28.05.2022	Ravi Batra Vs. Ekal Vidyalay Foundation of India	###	-	-	-	-	-	-
			29, New Court Block-II	Commercial (Comm.) 232/23	11.04.2022	Visage Beauty and Healthcare Pvt. Ltd. Vs. M/s V3F Beauty(India) And Ors.	###	-	-	-	-	-	-
			29, New Court Block-II	Commercial (Comm.) 352/23	01.06.2022	UBI Vs. M/s Faiman Logistics	###	-	-	-	-	-	-
			29, New Court Block-II	Commercial (Comm.) 491/23	23.08.2023	International Combustion India Ltd. Vs. Advance Diamond Tools & Ors	###	-	-	-	-	-	-
			29, New Court Block-II	Commercial (Comm.) 342/23	03.06.2023	IFFCO MC Crop Science Pvt. Ltd. Vs Patidar Krishi Sewa Kendra	###	-	-	-	-	-	-

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
		29, New Court Block-II	Commercial	(Comm.) 343	03.06.2023	IFFCO MC Crop Science Pvt. Ltd. Vs Sadick Agro Service	###	-	-	-	-	-	-
		29, New Court Block-II	Commercial	(Comm.) 181	24.03.2023	Bank Vs. Babu	12-02-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	(Comm.) 330	31.05.2023	Pradhuma Dutt Kaushik Vs Munish Ohri	14-02-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	(Comm.) 454	31.07.2023	IFFCO MC Crop Science Pvt. Ltd. Vs Ruchit Reddy Traders	15-04-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	(Comm.) 401/2	08.07.2022	Ltd. Vs. Shiv Sh	15-04-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	(Comm.) 234	21.04.2023	Canara Bank Vs. M/s Food Forest Sweets And Restaurant Pvt. Ltd Ors	16-02-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	(Comm.) 57/	01.02.2023	3 Vs. M/s Ayush	17-02-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	(Comm.) 357	07.06.2023	GX Glass Sales And Services Ltd. Vs. Skipper Properties Pvt. Ltd	17-02-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	(Comm.) 478	18.08.2023	Bank Vs. Ayush	17-02-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	(Comm.) 397	01.07.2023	FHCAN Tech. Pvt. Ltd. Vs. Capri Global Capital Ltd.	17-02-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	(Comm.) 273/2	25.04.2022	31 Vs. Smt. Bim	17-02-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	(Comm.) 263/2	22.04.2022	Holisol Logistics Pvt. Ltd. Vs. Cello Entrade	18-02-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	(Comm.) 264/2	22.04.2022	Holisol Logistics Pvt. Ltd. Vs. Cello Marketing	18-02-24	-	-	-	-	-	-

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
		29, New Court Block-II	Commercial	Comm.) 266/2	22.04.2022	Holisol Logistics Pvt. Ltd. Vs. Cello Industries	18-02-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	Comm.) 523/2	16.09.2023	IFFCO MC Crop Science Pvt. Ltd. Vs Patidar Krishi Sewa Kendra	18-02-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	Comm.) 377/2	09.06.2022	Shashi Bhushan	21-02-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	Comm.) 435/2	21.07.2023	PG Industry Ltd. Vs. Marble City India Ltd.	21-02-24	-	-	-	-	-	-
		29, New Court Block-II	Commercial	Comm.) 429/2	17.07.2023	Bapuna Alcobrew Pvt. Ltd. Vs. Harish Chauhan	###	-	-	-	-	-	-
		29, New Court Block-II	Commercial	Comm.) 253/2	20.04.2022	Tri Jagdish Kumar	###	-	-	-	-	-	-
		29, New Court Block-II	Commercial	Comm.) 313/2	18.05.2022	Ltd. Vs. M/s S	###	-	-	-	-	-	-
		29, New Court Block-II	Commercial	Comm.) 247/2	19.04.2022	Pace Creation Vs. Green Line Laminates Pvt. Ltd.	###	-	-	-	-	-	-
		29, New Court Block-II	Commercial	CS Com 147/2	15.03.2023	M/s Clix Capital Services Pvt. Ltd. Vs. M/s Vivekanand Hospitals And Ors	###	-	-	-	-	-	-
		29, New Court Block-II	Commercial	Com 315/20	18.05.2022	UBI Vs. JMD Telecom And Electronics And Ors	###	-	-	-	-	-	-
		29, New Court Block-II	Commercial	Com 325/20	26.05.2022	UBI Vs. JMD Telecom	###	-	-	-	-	-	-
		29, New Court Block-II	Commercial	Com 334/20	28.05.2022	Associated Alcohol and Breweries Ltd. Vs. Sumit Chauhan	###	-	-	-	-	-	-
		29, New Court Block-II	Commercial	Com 493/20	29.08.2022	UBI Vs. Bombay Collection	###	-	-	-	-	-	-

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	23	COMMERCIAL CASE	CS/COMM/248/2021	09-07-2021	IMPERIAL CABLES VS. CANARA BANK	16-02-2024	NIL	NIL	NIL	NIL	NIL	NIL
				COMMERCIAL CASE	CS/COMM/379/2020	23-12-2020	YOKOHAMA INDIA PVT. LTD. VS. TYRE STATION	27-02-2024	NIL	NIL	NIL	NIL	NIL	NIL
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL											
36	SH. ARVIND KUMAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL											
37	SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	101	CS Comm	25/2023	09-01-2023	M/S BRAND SERVE PVT LTD. VS M/S PARDDIGM SOLUTIONS & OTHERS	5-02-2024	02-05-2024, 06-05-2024, 16-05-2024 & 17-05-2024	15-02-2024	15-02-2024	03-06-2024	02-07-2024
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	201	1	CS (COMMERCIAL)/CIVIL	CS (COMM)82/22	Central Bank of India Vs. Ms Neha & Anr.	07-02-2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 04-2024	BEFORE 15-04-2024 - P.E. 30-03-2024 - D.E. 15-04-2024 - FINAL ARGUMENTS
				2	CS (COMMERCIAL)/CIVIL	C.S. (COMM)123/22	ASHWANI KUMAR Vs. M/S MAHAVIR BOOK STORE	08-02-2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 04-2024	BEFORE 30-04-2024 - P.E. 03.04.2024 - D.E. 30.04.2024 - FINAL ARGUMENTS
				3	CS (COMMERCIAL)/CIVIL	C.S. (COMM)98/23	BANK OF BARODA VS. SATISH KUMAR	22-02-2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 25.04.2024	BEFORE 20.03.2024 - P.E. 09.04.2024 - D.E. 25.04.2024 - FINAL ARGUMENTS
				4	CS (COMMERCIAL)/CIVIL	C.S. (COMM)58/2023	M/S SHIV SHAKTI PRODUCTS LIMITED VS. THE NEW INDIA ASSURANCE COMPANY	24-02-2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 27.04.2024	BEFORE 18.03.2024 - P.E. 30.03.2024 - D.E. 27.04.2024 - FINAL ARGUMENTS
				5	CS (COMMERCIAL)/CIVIL	C.S. (COMM)2/21	UNION BANK OF INDIA VS. M/S RISHABH PACKERS	29-02-2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 01.05.2024	BEFORE 10.04.2024 - P.E. 24.04.2024 - D.E. 01.05.2024 - FINAL ARGUMENTS
				6	CS (COMMERCIAL)/CIVIL	C.S. (COMM)144/2023	CENTRAL BANK OF INDIA VS. RAJENDER	29-02-2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 10.05.2024	BEFORE 03.04.2024 - P.E. 26.04.2024 - D.E. 10.05.2024 - FINAL ARGUMENTS
39	SH. BRIJESH KUMAR GARG	Shahdara	301, New Court Building	CS (COMMERCIAL)	524/2023	17-10-2023	SUNIL KUMAR JAIN Vs. M/S SHYAM GARMENTS	02/02/2024	Not Filed	Not Filed	Not Filed	NO	NO	PE 21.02.2024 & 22.02.2024 DE-23.02.2024 & 24.02.2024
			301, New Court Building	CS (COMMERCIAL)	634/2022	15-11-2022	CANARA BAN	02/07/2024	Not Filed	Not Filed	Not Filed	NO	NO	13.03.2024 Final Argument

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
							Not Filed	Not Filed	Not Filed	NO	NO			
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	301, New Court Building	CS(COMMERCIAL)	142/2023	16-03-2023	RAMAN MEHRA	12/02/2024	Not Filed	Not Filed	Not Filed	NO	NO	05.03.2024 PE	
		301, New Court Building	CS(COMMERCIAL)	384/2023	31-07-2023	ATUL ENTERPRISES	13/02/2024	Not Filed	Not Filed	Not Filed	NO	NO	22.03.2024 Final Arguments	
		301, New Court Building	CS(COMMERCIAL)	428/2023	22-08-2023	SARAOGI SURESH	23/02/2024	Not Filed	Not Filed	Not Filed	NO	NO	14.03.2024 PE AND 15.03.2024 DE Final Arguments	
		ROOM NO. 406	COMMERCIAL	CS (COMM)	06-04-2021	M/S SHARP MACHINERY	01.02.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/21-03-24	
		ROOM NO. 406	COMMERCIAL	CS COMM	14/2023	09-01-2023	M/S QSS ENTERPRISES	01.02.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/16-03-24
		ROOM NO. 406	COMMERCIAL	CS COMM	10	28-02-2023	M/S KAMAL TRADING	01.02.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/16-03-24
41	SH. SURENDER S. RATHI													
42	SH. REETESH SINGH		CS(COMM)	2	01-02-2024	RAJEEV RALHAN VS HARINDER SINGH	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 11-03-2024		
			CS(COMM)	3	13-02-2024	KRATO HEALTHCARE I PVT. LTD. VS KHANDELWAL HOSPITAL	NOT FILED	FILED ON 13-02-2024	NOT FILED	NOT FILED	NOT FILED	P.E. 04-03-2024		
			CS(COMM)	6	03-02-2024	CANARA BANK VS AGGARWAL TRADERS	NOT FILED	FILED ON 20-02-2024	NOT FILED	NOT FILED	NOT FILED	P.E. 21-03-2024		
			CS(COMM)	3	03-02-2024	ASHWANI MAHENDRU VS KIRAN GARG	FILED ON 12-02-2024	FILED ON 28-02-2024	NOT FILED	NOT FILED	NOT FILED	P.E. 21-03-2024		
			CS(COMM)	3	02/27/2024	SIGMA SUPPLY CHAIN SOLUTIONS PVT. LTD. VS EXTRA MILE CARGO	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 19-03-2024		
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	406	Civil	CS COMM-692/2022	24.08.2022	SURINDER SINGH DHINGRA VS SATISH KUMAR GUPTA						03.02.2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North					NIL							
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM. 4/2024	05.01.2024	ICICI BANK LIMITED VS ANISH MALIK	12.02.2024	19.02.2024	26.02.2024	26.02.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 10/2024	08.01.2024	ICICI BANK LIMITED VS RISHANK SETHI	13.02.2024	20.02.2024	27.02.2024	27.02.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 437/2023	22.09.2023	INDIAN BANK VS M/S CS ELECTRICALS	19.02.2024	26.02.2024	11.03.2024	11.03.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 120/2023	13.03.2023	ADANI WILMAR LIMITED VS AS TRADERS	22.02.2024	29.02.2024	14.03.2024	14.03.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 38/2018	28.11.2018	CANARA BANK VS JASNEET SINGH	24.02.2024	02.03.2024	11.03.2024	11.03.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 204/2023	21.04.2023	SUNITA MITTAL VS MUKESH SINGH	26.02.2024	04.03.2024	18.03.2024	18.03.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 386/2023	19.08.2023	CANARA BANK VS RENU TYAGI	29.02.2024	07.03.2024	21.03.2024	21.03.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 536/2023	29.11.2023	M/S PAVILION CADCAM SOLUTION VS JAMMU DENTAL LAB	29.02.2024	07.03.2024	21.03.2024	21.03.2024	NIL	NIL	NIL
47	MS. SAVITA RAO/VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		613	Commercial suit	CS (COMM) 86/2023	23.02.2023	SCL LOGISTICS VS M/S RADHASHYAM INDUSTRIES PVT. LTD	05.02.2024	23.02.2024	23.02.2024	23.02.2024	23.03.2024	nil	nil
			613	Commercial suit	CS (COMM) 33/2023	17-01-2023	INMORPHIS VS AVERY INDIA	21.02.2024	18.03.2024	18.03.2024	18.03.2024	26.04.2024	nil	nil
			613	Commercial suit	CS (COMM) 528/2023	09-11-2023	KAY GEE KNITWEAR VS P&G ENT	22.02.2024	30.03.2024	30.03.2024	30.03.2024	26.04.2024	nil	nil
			613	Commercial suit	CS (COMM) 380/2023	09-08-2023	A.S. TRADERS VS GOPAL AGENCIES	22.02.2024	12.03.2024	12.03.2024	12.03.2024	15.04.2024	nil	nil

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
48	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	613	Commercial suit	CS (COMM)/343/2022	24.07.2023	R.k. GARMENTS VS PRAVEEN KUMAR JHA	22.02.2024	13.03.2024	13.03.2024	13.03.2024	15.04.2024	nil	nil
		614	Commercial Suit	CS (Comm.)/229/2023	04.05.2023	M/S FACMED PHARMACEUTICAL VS BIOVISTA LIFESCIENCE	03.02.2024	PE - 13.02.2023, DE - 01.03.2024	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS (Comm.)/52019	08.02.2019	M.P ELECTRONICS VS SARTHAK ELECTRONICS	03.02.2024	PE - 24.02.2024, DE - 05.03.2024	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS (Comm.)/330/2023	15.07.2023	UNION BANK OF INDIA VS DEEPAK STORE	09.02.2024	PE - 27.02.2024, DE - 04.03.2024	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS (Comm.)/316/2023	11.07.2023	CUT AND SEW VS RAJPUTANA CLOTHING	21.02.2024	PE- 22.03.2024, DE-- 28.03.2024	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS (Comm.)/4072023	28.08.2023	OM TOURIST TAXI SERVICES VS	24.02.2024	PE-- 26.03.2024, DE-- 27.03.2024	NIL	NIL	NIL	NIL	NIL
49	SH. RAKESH PANDIT, DISTRICT JUDGE, SOUTH WEST COMMERCIAL COURT-03	509	CS(COMM)	219/22	17-05-2022	SRI SHANDAR SNACKS PVT. LTD. Vs. COLDEX	09.02.2024	PE 19.04.2024	NIL	NIL	NIL	NIL	NIL
		509	CS(COMM)	288/23	06-06-2023	HARISH KUMAR Vs MUNICIPAL CORPORATIO	14.02.2024	PE 13.03.2024	NIL	NIL	NIL	NIL	NIL
		509	CS(COMM)	289/23	06-06-2023	HARISH KUMAR Vs MUNICIPAL CORPORATIO	14.02.2024	PE 13.03.2024	NIL	NIL	NIL	NIL	NIL
		509	CS(COMM)	228/23	04-05-2023	SHRI KANHAIYA LAL BANSAL Vs MRS.	22.02.2024	PE 26.03.2024	NIL	NIL	NIL	NIL	NIL
		509	CS(COMM)	68/23	07-02-2023	NUEREPABIOTECHNOLOGY PVT LTD Vs ROHIT	27.02.2024	PE 26.03.2024, 08.04.2024	NIL	NIL	NIL	NIL	NIL
		509	CS(COMM)	194/23	15-04-2023	GURDEEP SINGH Vs GANPATI FINANCIAL	28.02.2024	PE 12.03.2024	NIL	NIL	NIL	NIL	NIL
		509	CS(COMM)	62/21	18-02-2021	M/S ALP OVERSEAS PVT. LTD., THROUGH	29.02.2024	PE 05.04.2024 and 19.04.2024	NIL	NIL	NIL	NIL	NIL
		509	CS(COMM)	442/23	20-09-2023	LAMBA TECHNO FLOORING SOLUTIONS	29.02.2024	PE on 05.04.2024 and 25.04.2024	NIL	NIL	NIL	NIL	NIL